

Name of the Corporate Debtor: Vadraj Cement Limited; Date of Commencement of CIRP: 02-02-2024; List of Creditors as on: 23-07-2024; Name of IP: PULKIT GUPTA; Process Number: 1; Last 5 digit of registration number: 13697

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	8	88787611950	8	81200277037	86.54			7587334914	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	10	2835093102	7	1442944000	1.54			1392149102	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	311	869165535	307	630109164	0.67			239056370	Annexure 6
7	Operational creditors (Government Dues)	6	11011544785	5	9778142112	10.42			1233402673	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	146	1423158026	100	776500755	0.83			646657270	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		481	104926573398	427	93827973068	100.00		0	11098600329	